

NOTICE

As directed, Ld. Counsels are requested to incorporate the following details in Paragraph 4 of the land-related matters:

- (a) Khata No. ...
- (b) Khesra No. ...
- (c) Area ...
- (d) Boundary of the Land ...
- (e) Thana ...
- (f) Circle ...
- (g) District ...

Failing which, the petition shall be placed under the defective category with effect from 28.07.2026.

By Order of Hon'ble the Chief Justice



Registrar General

Patna High Court, Patna

Dated: 24.07.26